

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL.CASE	100028/2007	State Vs D. N. Upadyaya ors.	APP Select
<u>HEARING</u>				
2	SPL CASE CBI	100045/2018	CBI ACB Vs Kalicharan Lambodar Panda and others	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100104/2012	The State CBI ACB Vs Abdul Wahab Haji and 1 other	
<u>REPLY/SAY</u>				
4	SPL CASE CBI	100105/2015	The State CBI ACB Vs Hari Om Sharma	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	100201/2016	The State CBI ACB Vs Unknown Officials of High Court	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100129/2009	State CBI ACB MUMBAI Vs Shri G.S. Kamath Others	
<u>CHARGE</u>				
3	SPL CASE CBI	100054/2017	The State CBI ACB Vs Naveen Kumar Suresh Kumar Agrwal and another	

(Main Matter REMAND APPLN CBI/0100004/2017)

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100110/2017	The State of CBI, ACB Vs Dayananad Mahendra Ray and other 6	
2	SPL CASE CBI	100015/2018	CBI, ACB Vs Dayanand Mahendra Ray and others 5	
3	PMLA SPL CASE	100004/2018	DIRECTOR OF ENFORCEMENT Vs NIRAV MODI AND 23 Ors.	ARCHANA SALAYE
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE CBI	100066/2010	The State CBI ACB BUMBAL Vs Madan Mohan Banerjee and Others	
<u>APPEARANCE</u>				
5	PMLA SPL CASE	100003/2019	DIRECTORATE OF ENFORCEMENT Vs NIRAV DEEPAK MODI AND ORS.26	PP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100061/2017	The State CBI ACB Vs Rajesh Khare and others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100109/2015	The State CBI ACB Vs Rameshwar Prasad Meena	
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100060/2016	The State CBI ACB Vs Rajesh Khare and others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100041/2015	The State CBI ACB Vs Manjit Singh Bali and another	
2	SPL CASE CBI	100068/2017	CBI ACB Mumbai Vs Pramod Kumar Mahour	
(Main Matter REMAND APPLN CBI/0100210/2017)				
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100078/2014	CBI ACB Vs Murarilal Meena and ors.	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100019/2009	State of Maharashtra Vs Shri. Ravindra Dattaram Kubde Others	
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100060/2018	The State CBI ACB Vs Neeraj Agarwal and others	pp
<u>COMPLIANCE</u>				
3	SPL.CASE	289/2020	CBI ACB Vs Rakesh Parasmal Jain and other	
